

Loan from IMF

1466. SHRI V. SREENIVASA PRASAD:
SHRI M.V. CHANDRA SHEKARA MURTHY:
SHRI SOBHANAD-REESWARA RAO
VADE:

Will the Minister of FINANCE be pleased to state:

(a) whether he had recently held a meeting with the Director of the Fiscal Research Department of the IMF at New Delhi;

(b) if so, the details of the discussions held;

(c) whether the IMF has agreed to give loans to India; and

(d) if so, how much and under what terms and conditions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Director, Fiscal Affairs Department of the IMF, during his visit to India, called on the Finance Minister on 21-10-1991.

(b) Discussions focussed on the on-going efforts at fiscal consolidation.

(c) and (d). An amount of SDR 1656 million was approved by the IMF Board on 31.10.1991 under a Stand-by Arrangement. Out of this, an amount of SDR 85 million was drawn on 15.11.1991. The terms and conditions for access to the resources of the IMF have been negotiated and it has been ensured that the measures proposed to be adopted are those considered to be in the country's best economic interest.

Bottlenecks in foreign investments

1467. SHRI V. SREENIVASA PRASAD:
SHRI M.V. CHANDRA-SHEKARA MURTHY:

Will the Minister of FINANCE be pleased to state:

(a) whether the Managing Director of the International Monetary Fund during his recent visit to New Delhi has described India's economic policy initiatives as an irreversible strategy and asked the Government to remove bottlenecks in the way of foreign investment;

(b) if so, the details of the bottlenecks pointed out by the Managing Director of IMF;

(c) whether the government have since chalked out any strategy to remove bottlenecks to boost foreign investments; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No, Sir.

(b) to (d). Does not arise.

Study group report on establishment of new Stock Exchanges

1468. SHRI CHETAN P.S. CHAUHAN:
SHRIMATI BHAVNA CHIKHLIA:

Will the Minister of FINANCE be pleased to state:

(a) whether the study Group set up for suggesting a policy for establishment of new Stock Exchanges has submitted its report;

(b) if so, the details of the recommendations made by the Study Group; and

(c) if not, the time by which the Study Group is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, sir.

(b) The main recommendations made by the Study Group are given in the attached statement.

(c) The question does not arise in view of reply to (a) above.

STATEMENT

The main recommendations made by the Study Group set up for suggesting a policy for establishment of new stock exchanges

- (i) Approval of the locations for new Stock Exchanges and Additional trading Floors should be based on both macro-economic and micro-economic criteria;
- (ii) A National Stock Market System should be created along with support agencies for providing high quality trading, settlement, clearing and depository services;
- (iii) Government may accord approval for the promotion of five Stock Exchanges at New

Bombay, Nagpur, Gwalior, Chandigarh and Shimla;

- (iv) The proposed Stock Exchange at New Bombay should act as the National Stock Exchange.

Launching of new market instruments by IDBI

1469. SHRI CHETAN P.S. CHAUHAN:
SHRIMATI BHAVNA CHIKHLIA:

Will the MINISTER OF FINANCE be pleased to state:

(a) whether the Industrial Development Bank of India (IDBI) propose to launch new market instruments;

(b) if so, the details thereof;

(c) the rate of interest proposed to be offered by IDBI; and

(d) the amount proposed to be collected by IDBI from these instruments?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). The Industrial Development Bank of India (IDBI) proposes to make a public issue of unsecured bonds in the next few months.

To meet the different needs of investors, these bonds are proposed to be issued in three forms as per details given below:

(i) *Non Convertible Bonds Cumulative Scheme (Series I)*

Face Value	:	Rs. 5,000
Interest Rate	:	15% p.a. compounded semi-annually.
Redemption	:	At the end of 10th year from the date of allotment.